

Allocation of edible oil to Kerala

1385. SHRI P.A. ANTONY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the monthly allocation of edible oils proposed to be made to Kerala during August and September, 1987?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): The allocation of imported edible oils to State Governments/Union Territories is made by Central Government from month to month on the basis of the demand of State Governments/Union Territories, prices of indigenous edible oils in the open market, availability with the STC, festival season and pace of lifting by States/Union Territories. The allocation of edible oils for the months of August and September 1987 have not yet been finalised.

Demand for Increase in Supply of Kerosene to Kerala

1386. SHRI K. KUNJAMBU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is a demand for increase the kerosene supply to Kerala;

(b) if so, the details thereof; and

(c) the steps taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) to (c). Govt. of Kerala had requested for an additional quantity of 1600 tonnes of kerosene for June, 1987 to meet the increased demand due to LPG shortage. This was considered and additional allocation of 570 tonnes was given to the State for June, 1987.

The allocation made for the present monsoon block (July to October, 1987) is at the rate of 18272 tonnes per month as against 15945 tonnes per month given for

July to Sept. 1986 and 17157 tonnes for Oct. 1986.

Bio-Gas Plants in Andhra Pradesh

1387. SHRI C. SAMBU: Will the Minister of ENERGY be pleased to state:

(a) the amount sanctioned for community Bio-gas plants/Institutional Bio-gas plants in Andhra Pradesh for the year 1983-84, 1984-85 and 1985-86;

(b) whether there is any proposal to increase the amount for the current financial year;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) The project outlay on CBP/IBP projects sanctioned Andhra Pradesh for the Financial Year: 1983-84, 1984-85 and 1985-86 are Rs. 22.29 lakhs, Rs. 15.70 lakhs and Rs. 5.62 lakhs respectively.

(b) to (d). During the financial year 1986-87 the CBP/IBP activity showed considerable improvement including in the State of Andhra Pradesh where projects valued at Rs. 44.38 lakhs were sanctioned. This outlay can exceed during 1987-88 if sufficient techno-economically viable projects are submitted by the State Government and adequate funds are allocated for non-conventional energy programmes.

Coal Efficiency Improvement Programme for Coal India Ltd.

1388. SHRI R.M. BHOYE: Will the Minister of ENERGY be pleased to state:

(a) whether the medium term coal efficiency improvement programme for Coal India Ltd. has been finalised by Government; and

(b) if so, the details of the proposals considered suitable in this regard?